Government of Jammu & Kashmir Home Department

Civil Secretariat, Jammu/Srinagar

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Notification,

Srinagar, 28th October, 2024

S.O: 525 In exercise of the powers conferred under Section 2 (1) u of the Bharatiya Nagarik Suraksha Sanhita, 2023, read with Notification in S.O No. 2506(E) dated 28.06.2024 of the Ministry of Home Affairs, Government of India and in partial modification of notification SRO 444 of 2018 dated 1st October 2018, the Lieutenant Governor hereby declares the place specified in column (1) herein below as Police station for the area specified in column (2), for investigation of scheduled offences under the National Investigation Agency Act, 2008.

Name of Police station				Jurisdiction of the Police station				
Building of NIA in Khasra No.119,				Whole	Union	Territory	of	Jammu
Village	Majeen,	Sidhra	Jammu	and Kas	hmir.			
J&K,180019.								

By Order of the Government of Jammu & Kashmir.

Sd/-

(Chandraker Bharti) IAS

Principal Secretary to the Government, Home Department.

No. HOME-PNG/161/2024/CC-7528655

Dated:28.10.2024

Copy to the:

1. Director General of Police, J&K.

- 2. Principal Secretary to the Hon'ble Lieutenant Governor, J&K.
- 3. Commissioner/Secretary to the Government, General Administration Department.
- 4. Secretary to the Government, Department of Law, Justice & Parliamentary Affairs.
- 5. Director Archives, Archaeology & Museums, J&K.
- 6. Director, Information & Public Relations, J&K.
- 7. General Manager, Government Press, Jammu/Srinagar for publication in the extra-ordinary issue of the Government Gazette.
- 8. Private Secretary to the Chief Secretary, J&K.
- 9. Private Secretary to the Principal Secretary to the Government, Home Department.
- 10. Incharge Website, Home Department.
- 11. Government Order file/Stock file.

Copy also to the:

- (1) Director General, National Investigation Agency, Ministry of Home Affairs, Government of India.
- (2) Joint Secretary (UT), Ministry of Home Affairs, Government of India.
- (3) Shri Ashish Choudhary, Inspector General (Policy), National Investigation Agency, Ministry of Home Affairs, Government of India.

(Dr. Sunil Sharma), JKAS

Additional Secretary to the Government